

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|------------------------------------|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 137 of 2021 | Patel Hydro Power Pvt. Ltd. & Ors. Vs. --- | Shikher Upadhay | |

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- 1. Notice Board**
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By order of Hon'ble Chairperson

**-sd/-
Registrar**